

responsibility of the State Governments to provide and ensure treatment of victims of accidents in the hospitals.

The Union Government has enacted the Clinical Establishments (Registration & Regulation) Act, 2010, which makes provision for minimum standards of facilities, services and minimum requirement of personnel for registration and regulation of the Clinical establishments. Under Section 12 (2) of this Act, the Clinical establishment shall undertake to provide within the staff and facilities available, such medical examination and treatment required to stabilize the emergency medical condition of any individual who comes or is brought to such Clinical establishment. The Act has come into force in the States of Arunachal Pradesh, Himachal Pradesh, Mizoram and Sikkim and the Union Territories with effect from 1st March, 2012. The States of Rajasthan, Uttar Pradesh, Bihar and Jharkhand have adopted this Act. Other States have also been requested to adopt the Act.

Sub-standard malarial drugs

4438. SHRI DEVENDER GOUD T.: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that as per the report published in Malaria World Journal four per cent malarial drugs in the country are sub-standard;
- (b) if so, the reasons behind this; and
- (c) the efforts his Ministry is making to ensure that standard and quality malarial drugs are available in the market?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) As per a study by American Enterprise Institute, published in Malaria World Journal, 2.6% of anti-malaria drugs world-wide are sub-standard. For India, the figure stands at 4% while for China it is 12.3%. However, it is a private publication and the Government is not aware of the basis of its report. The drug samples are regularly tested all over the country by the State Drugs Control Departments. Further, strict quality control is maintained for procurement and distribution of antimalarials by way of pre- and post- despatch drug testing.

Mental healthcare system

4439. SHRI BAISHNAB PARIDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: